**Dr. P. S. Deshmukh:** It will depend upon the exploratory work we are trying to do. If as a result of the same, any portion of Rayalaseema is considered suitable for sinking tubewells. then alone we will be able to venture on it.

संठ गोविन्द दास : हमारे माननीय मंत्री जी ने कहा कि चार प्रदेशों में, चार राज्यों में, यह काम चल रहा है । मैं पूछना चाहता हूं कि ग्रौर किस किस राज्य में इसके चलने की सम्भावना है और कहां कहां इस की खोज हो रही है कि यह नल कूप वहां पर सुभीने से बन सकते हैं या नहीं ?

डा० पी० एस० देशमुखः हमारे पास ३५० एक्सप्लोरेटरी वैल्स का इन्तजाम होने खाला है और काफी स्टेटों में हमारी कार्रवाई होने वाली है ।

WRITTEN ANSWERS TO QUESTIONS

इण्डियन फारेस्ट कालिज, बेहरावुन

\*९४४. श्री एम० एल० द्विवेबीः क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या कारण है कि देहरादून के इण्डियन फारेस्ट कालिज में विद्यार्थियों को प्रतियोगिता के आधार पर नहीं लिया जात:;

(ख) क्या कारण है कि इस कालिज को किसी विश्वविद्यालय से सम्बद्ध नहीं किया गया है; और

(ग) क्या कृषि स्नातकों को इस कालिज में लिया जाता है ?

The Minister of Food and Agriculture (Shri Kidwai): (a) The students admitted to the Forest College are probationers to the State Forest Services. They are selected on the basis of competitions held by the State authorities in consultation with the State Public Service Commissions.

Written Answers

(b) The College is more in the nature of or analogous to the I.A.S. and I.P.S. Training Colleges. The question of affiliating it with any University does not, therefore, arise.

(c) Candidates holding at least a Second Class Bachelor's or Master's degree in natural Science, mathematics or agriculture arc eligible.

### RAILWAY USERS' CONSULTATIVE COM-MITTEE

\*946. Shri A. K. Gopalan: (a) Will the Minister of Railways be pleased to state whether any representations or memoranda have been received by Government about the necessity for associating fish merchants on the West Coast of Madras, in the Railway Train Users' Consultative Committee?

(b) If so, what action do Government propose to take in the matter?

# The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) The Southern Railway have been asked to consider this representation along with others in consultation with the State Government when a vacancy arises.

## RAILWAY WORKSHOP AT MYSORE

\*948. Shri Keshavaiengar: (a) Will the Minister of Railways be pleased to state how many bogies are being produced every year in the Railway Workshop, Mysore?

(b) What is the life of a wooden bogie?

(c) What is the difference in price between a wooden bogie with third class compartments and a metallic on+ imported from abroad?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) 12 bogie vehicles.

(b) Approximately 30 years.

(c) An imported all metal Metre Gauge Bogie Shell after it has been furnished in Railway Workshops costs about Rs. 13,000/- more than timber podied third class coach.

#### SUGAR-CANE CULTIVATION

\*958. Shri S. C. Singhal: Will the Minister of Food and Agriculture be pleased to state:

(a) the average percentage of the recovery of sugar from sugar-cane and the yield of sugar-cane per acre; and

(b) what was the area under sugarcane cultivation during each year, for the last five years?

The Minister of Food and Agriculture (Shri Kidwai): (a) The All India percentage of recovery of sugar from cane during the season 1952-53 was 9:97. The average yield of sugar-cane per acre during that year was 2,693 Lbs.

(b) The area under sugar-cane during the years 1948-49 to 1952-53 was as under:

#### (figures in '000 acres)

1948-49	1949-50	1950-51	1951-52	1952-53
3,752	3,624	4.217	4 <b>,792</b>	4.376

### INDIAN LABOUR CONFERENCE

\*959. Shri B. S. Murthy: Will the Minister of Labour be pleased to state the important subjects discussed and conclusions arrived at the 13th session of the Indian Labour Conference held at Mysore from the 7th to 9th January, 1954?

The Deputy Minister of Labour (Shri Abid Ali): The subjects discussed were:—

- Review of I.L.O. Conferences and Committees held recently;
- (2) Technical Assistance;
- (3) Problems of women labour;
- (4) Wage-fixing machinery;
- (5) Implementation of the Industrial Statistics (Labour) Rules;

(6) Gorakhpur Labour Scheme;

Written Answers

- (7) Uniformity in legislation relating to Maternity Benefits; and
- (8) Payment of Provident Fund dues to a subscriber before retirement.

The two resolutions which were adopted at this conference have already been placed on the Table of the House. The Conference made several suggestions with regard to the other items.

**RAILWAY CLEARING ACCOUNTS STAFF** 

**\*960. Shri T. K. Chaudhuri:** Will the Minister of **Railways** be pleased  $t_0$  state:

(a) whether it is a fact that about 240 repatriated staff of the Railway Clearing Accounts Officer, Delhi who were sheltered in one-roomed accommodation in June, 1948 as a temporary arrangement, have not been provided with any alternative accommodation up till now;

(b) whether these  $person_s$  forfeit their full-house rent allowance over and above half of the standard rent, or 10 per cent. of the pay, whichever is less;

(c) the reasons therefor; and

(d) whether Government have any plans in the near future  $t_0$  provide them with suitable accommodation?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes. Sir. 10 employees have. however, since been provided with separate accommodation.

(b) Yes, Sir.

(c) The House rent allowance is paid to the staff who are not provided with any Government accommodation and is not admissible to those who occupy accommodation provided by Government.

(d) Yes. Sir. Shortage of quarters is being made up every year, on a programmed basis. Independent